

Item-20

M.A. 753/2003 in
O.A. 938/2002

2.4.2003

Present: Shri S.K.Sinha, counsel for the applicant
Shri M.K.Gaur, counsel for the respondents.

M.A. 753/2003

In the absence of any objection, time to comply with the directions of this Tribunal in O.A. 938/2002 is extended by three months. M.A. is disposed of.

V.K. Majotra
(V.K. Majotra)

Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman.

/dkm/